GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3916
ANSWERED ON 10.08.2017

CONSTRUCTION OF DAMS

3916. SHRI DINESH TRIVEDI

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the number of dams planned to be constructed in the Himalayan region along with their location and size including the benefits likely to accrue therefrom in various fields/sectors;
(b) the time by which these dams are to be constructed;
(c) the number of people likely to be displaced as a result of the same;
(d) whether any resettlement plan has been put in place for them and if so, the details thereof; and
(e) whether any Environment Impact Assessment has been made to document the impact of these dams and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) & (b) The water resources projects generally involve construction of dams across the river. The details of hydroelectric projects in the Himalayan region which are (i) under construction, (ii) concurred by Central Electricity Authority (CEA) and yet to be taken up for construction and (iii) under examination in CEA are given at **Annexure- I, Annexure- II** and **Annexure- III** respectively. The details of irrigation/ multipurpose projects involving dam in the States of Himalayan region are given at **Annexure- IV.**

(c) & (d) Water being a State subject, water resources projects are planned and implemented by the respective State Governments, which formulate and implement project-wise submergence and Rehabilitation & Resettlement Plans. To facilitate this process, Union Government has issued National Rehabilitation and Resettlement Policy, 2007 (NRRP-2007) and "Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013" for smooth implementation of Rehabilitation and Resettlement Action Plan in respect of project affected families. These are considered in the detailed project report. However, compensation for project affected people is decided by the project authorities as per the existing Rehabilitation and Resettlement Policy of Centre/State whichever is more beneficial.

(e) The construction of the hydro electric projects or irrigation/multipurpose projects are taken up only after accordance of Environmental and Forest clearance to the project by Ministry of Environment, Forest and Climate Change which is based on project specific studies that also includes Environment Impact Assessment study.

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Annexure-I

Annexure referred to in reply to part (a) &(b) of the Lok Sabha Unstarred Question No. 3916 to be answered on 10.08.2017 regarding **"Construction of Dams"**

State-wise list of under construction hydro electric projects (above 25 MW)

Sl. No.	Name of Scheme	State	Installed Capacity	Latest Commissioning
1	Kameng	Arunachal Pradesh	600.00	2017-19
2	Pare	Arunachal Pradesh	110.00	2017-18
3	Subansiri Lower	Arunachal Pradesh	2000.00	2020-21 *
4	Parbati St. II	Himachal Pradesh	800.00	2019-20
5	Shongtong Karcham	Himachal Pradesh	450.00	2019-20
6	Bajoli Holi	Himachal Pradesh	180.00	2019-20
7	Kishanganga	Jammu & Kashmir	330.00	2017-18
8	Lower Kalnai	Jammu & Kashmir	48.00	2020-21
9	Ratle	Jammu & Kashmir	850.00	2021-22 *
10	Turial	Mizoram	60.00	2017-18
11	Shahpurkandi	Punjab	206.00	2020-21 *
12	Bhasmey	Sikkim	51.00	2019-20 *
13	Rangit-II	Sikkim	66.00	2019-20
14	Rangit-IV	Sikkim	120.00	2019-20 *
15	Panan	Sikkim	300.00	2021-22 *
16	Tehri PSS	Uttarakhand	1000.00	2020-21
17	Vishnugad Pipalkoti	Uttarakhand	444.00	2020-21
18	Vyasi	Uttarakhand	120.00	2019-20
19	Phata Byung	Uttarakhand	76.00	2019-20

* Subject to restart of works

Annexure-II

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 3916 to be answered on 10.08.2017 regarding **"Construction of Dams"**

Hydro Electric Schemes concurred by CEA and yet to be taken up for construction

S. No	Name of Scheme	State	Installed Capacity (MW)	Construction duration from start of work
1.	Miyar	Himachal Pradesh	120	110 months
2.	Rupsiyabagar Khasiyabara	Uttarakhand	261	64 months
3.	Teesta St-IV	Sikkim	520	74 months
4.	Dibbin	Arunachal Pradesh	120	48 months
5.	Nyamjang Chhu	Arunachal Pradesh	780	62 months
6.	Tawang St-I	Arunachal Pradesh	600	78 months
7.	Tato-II	Arunachal Pradesh	700	72 months
8.	Tawang St-II	Arunachal Pradesh	800	83 months
9.	Siyom	Arunachal Pradesh	1000	78 months
10.	Kalai-II	Arunachal Pradesh	1200	87 months
11.	Heo	Arunachal Pradesh	240	50 months
12.	Tato-I	Arunachal Pradesh	186	50 months
13.	Talong Londa	Arunachal Pradesh	225	60 months
14.	Sawalkot	Himachal Pradesh	1856	96 months
15.	Kwar	Himachal Pradesh	540	54months
16.	Dibang	Arunachal Pradesh	2880	108months
17.	Chango Yangthang	Himachal Pradesh	180	58 months
18.	Chhatru	Himachal Pradesh	126	75 months
19.	Devsari	Uttarakhand	252	60 months
20.	Lower Siang	Arunachal Pradesh	2700	114 months
21.	Hirong	Arunachal Pradesh	500	78 months
22.	Etalin	Arunachal Pradesh	3097	84 months
23.	Naying	Arunachal Pradesh	1000	72 months
24.	Lower Kopili	Assam	120	48 months
25.	Seli	Himachal Pradesh	400	88 months
26.	Sach Khas	Himachal Pradesh	267	102months
27.	Tagurshit	Arunachal Pradesh	74	52months
28.	Dugar	Himachal Pradesh	449	96 months
29.	Kirthai-II	J&K	930	60 months
30.	Kotlibhel St-IA	Uttarakhand	195	54 months
31.	Kotlibhel St-IB	Uttarakhand	320	54 months
32.	Kotlibhel St-II	Uttarakhand	530	60 months
33.	Alaknanda	Uttarakhand	300	69 months
34.	Pakal Dul	J&K	1000	72 months
35.	Kutehr	Himachal Pradesh	240	60 months
36.	Nafra	Arunachal Pradesh	120	36 months
37.	Demwe Lower	Arunachal Pradesh	1750	61 months
38.	New Ganderwal	J&K	93	48 months
39.	Kiru	J&K	624	54 months
40.	Loktak Downstream	Manipur	66	63 months

Annexure-III

Annexure referred to in reply to part (a) &(b) of the Lok Sabha Unstarred Question No. 3916 to be answered on 10.08.2017 regarding **"Construction of Dams"**

List of Hydro-Electric Schemes under examination in CEA

S. No.	Name of Scheme	State	Installed Capacity (MW)
1	Jelam Tamak	Uttrakhand	108
2	Bowala Nand Paryag	Uttrakhand	300
3	Subansiri Middle (Kamla)	Arunachal Pradesh	1800
4	Attunli	Arunachal Pradesh	680
5	Magochu	Arunachal Pradesh	96
6	Luhri Stage-I	Himachal Pradesh	210

Annexure-IV

Annexure referred to in reply to part (a) &(b) of the Lok Sabha Unstarred Question No. 3916 to be answered on 10.08.2017 regarding **"Construction of Dams"**

Details of Major, Medium Irrigation & Multipurpose Projects in the States of Himalayan region.

S. No.	Name of Project	State	Benefits in respect of Irrigation/power/flood moderation
1	Nadaun Area Medium Irrigation Project	Himachal Pradesh	6,471 Ha
2	Sukhahar Medium Irrigation Project	Himachal Pradesh	5572 Ha
3	Medium Irrigation Project to various Panchayats of Jwalamukhi area of district Kangra	Himachal Pradesh	5957 Ha
4	Shahpurkandi Dam Project	Punjab	1) 0.37 lakh ha 2) 168 MW 3) 0.012MAF
5	Lakhwar multipurpose project	Uttarakhand	1) 33,780 ha 2) 300 MW 3) 0.267 MAF
6	Renuka Dam project /	Himachal Pradesh	1) Drinking water 2) 40 MW 3) 0.404 MAF
7	Kishau multipurpose project	Himachal Pradesh & Uttarakhand	1) 0.97 Lakh ha 2) 660 MW 3) 1.04 MAF
8	Ujh Multipurpose Project	Jammu & Kashmir	1) 0.32 lakh ha 2) 196 MW 3) 0.82 MAF
9	Kulsi dam Project	Assam	1) 20,500 ha. 2) 55 MW 3) 0.28 MAF
10	Noa Dihing Dam Project	Arunachal Pradesh	1) 3605 ha. 2) 72 MW 3) 0.26 MAF
11	Bursar HE Project	Jammu & Kashmir	1) 1.74 lakh ha 2) 800 MW 3) 0.5 MAF
12	Gyspa HE Project	Himachal Pradesh	1) 0.50 lakh ha 2) 300 MW 3) 0.74 MAF
13	Upper Siang Project / (Siang)	Arunachal Pradesh	1) 9750 MW 2) 1.44 MAF 3) Flood moderation
14	Pancheshwar Multipurpose project	Uttarakhand India/Nepal	Power- 5040 MW Irrigation 4.3 Lakh